GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2235 ANSWERED ON:23.11.2010 CONDITION OF NHS IN KERALA Raghavan Shri M. K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether National Highways Nos. 17, 47 and 212 passing through Kerala are in un-motorable condition;
- (b) if so, the amount spent for re-taring these roads in the last three years, district-wise;
- (c) whether any study has been undertaken to ascertain the reasons for frequent damage to the NHs in Kerala; and
- (d) if so, the details thereof and the remedial measures being adopted for long life span of the roads in Kerala?

Answer

THE MINISTER OF STATE IN THE MINISTERY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH)

- (a) & (b): All the three national highways i.e. NH-17, NH-47 and NH-212 passing through Kerala are being maintained in traffic worthy condition. The stretches under National Highway Development Project (NHDP) in which projects have been awarded, are being maintained through the Concessionaire even during the construction period. For the balance stretches, sanction of renewal/ retarring works is given to the State PWD for maintenance, which are not made district wise. However, the details of amount sanctioned / expenditure made for maintenance and renewal/ retarring of these NHs in the last three years is enclosed as Annexure.
- (c) & (d): The damages to the roads are primarily occurring due to heavy rains, deficient drainage system, over loaded vehicles etc. These NHs are being upgraded and developed with proper drainage arrangements under National Highway Development Project (NHDP) after carrying out detailed project study as per Indian Roads Congress (IRC) guidelines. Provisions for penalty for overloaded vehicles have been made in new Model Concession Agreement for these projects.